

GOVERNMENT OF INDIA  
MINISTRY OF DRINKING WATER & SANITATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO.389**  
**TO BE ANSWERED ON 19.07.2018**

**Safe Drinking Water**

**389. DR. SHRIKANT EKNATH SHINDE:**  
**SHRI ANANDRAO ADSUL:**  
**SHRI ADHALRAO PATIL SHIVAJIRAO:**  
**SHRI SHRIRANG APPA BARNE:**  
**SHRI DHARMENDRA YADAV:**  
**SHRI VINAYAK BHAURAO RAUT:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state

- (a) whether apart from administrative and Government initiatives, public participation is required to provide safe drinking water to every household;
- (b) if so, whether 14th Finance Commission has also recommended public participation and if so, the details thereof;
- (c) whether the Union Government has identified some districts for Swajal programme as the piped water supply in these districts was only about 25 per cent compared to the national average;
- (d) if so, the names of these districts and their percentage of national average;
- (e) whether the Union Government has decided to involve the Panchayats while framing schemes/policies for safe drinking water and if so, the details thereof; and
- (f) the steps taken/being taken by the Union Government for providing safe drinking water to the people?

**ANSWER**

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a)& (b) Yes Madam. Under 14<sup>th</sup> Finance Commission, there is direct funding of substantial amount to rural local bodies for various basic services including water supply.

(c)& (d) Yes Madam. This Ministry has conceived a plan named 'Swajal' which is to be implemented through public participation / cooperation at the level of Gram Panchayats (GPs) in Aspirational Districts across the country. As reported by States on Integrated Management Information System (IMIS) of the Ministry, names of the districts along with piped water supply coverage percentage is at Annexure.

(e) Yes Madam. Rural drinking water supply is a State subject and is also included in the Eleventh Schedule of the Constitution amongst the subjects that is entrusted to Panchayats by the States. Under 'Swajal' scheme, the Panchayati Raj Institutions play a critical role in planning, designing and implementation of the scheme in the rural drinking water supply sector.

(f) Ministry of Drinking Water & Sanitation under the centrally sponsored National Rural Drinking Water Programme (NRDWP) assists State Governments financially & technically for improving rural drinking water supply. It is the State Government who plan, design, approve, execute and operate & maintain the schemes for providing safe drinking water to rural population. The Ministry has directed the States to cover the rural households with Piped Water Supply with sustainable safe source. To achieve this, the States have been advised to pool more funds from State plan in view of the enhanced devolution of funds under the 14th Finance Commission and to arrange external assistance or loan from lending institution over and above the funding from the Ministry under NRDWP. Moreover, the Ministry has restructured NRDWP to make it competitive, outcome based and result oriented which will help in attaining the ultimate goal.

## Annexure

### Annexure referred to in reply of Part (d) of Lok Sabha Unstarred Q. No. 389 due for reply on 19.07.2018

S.No.	State	District	Nos. of Habitations	Total PWS Habitations	
				Nos.	%
1	Andhra Pradesh	Kadapa(11)	4451	3708	83.31
2	Andhra Pradesh	Visakhapatnam(03)	5601	3488	62.27
3	Andhra Pradesh	Vizianagaram(02)	2949	2092	70.94
4	Arunachal Pradesh	Namsai	198	131	66.16
5	Assam	Baksha	3241	909	28.05
6	Assam	Barpeta	3389	792	23.37
7	Assam	Darrang	2393	872	36.44
8	Assam	Dhubri	3578	523	14.62
9	Assam	Goalpara	2769	750	27.09
10	Assam	Hailakandi	1701	1077	63.32
11	Assam	Udalguri	2420	417	17.23
12	Bihar	Araria	2493	242	9.71
13	Bihar	Aurangabad	3498	80	2.29
14	Bihar	Banka	3179	568	17.87
15	Bihar	Begusarai	3323	314	9.45
16	Bihar	Gaya	5734	309	5.39
17	Bihar	Jamui	3781	48	1.27
18	Bihar	Katihar	1912	147	7.69
19	Bihar	Khagaria	1043	111	10.64
20	Bihar	Muzaffarpur	2991	85	2.84
21	Bihar	Nawada	2392	205	8.57
22	Bihar	Purnia	4772	154	3.23
23	Bihar	Sheikhpura	318	17	5.35
24	Bihar	Sitamarhi	2283	97	4.25
25	Chhattisgarh	Bastar	5075	1116	21.99
26	Chhattisgarh	Bijapur	3860	179	4.64
27	Chhattisgarh	Dantewada	2383	287	12.04
28	Chhattisgarh	Kanker	4292	667	15.54
29	Chhattisgarh	Kondagaon	4072	1029	25.27
30	Chhattisgarh	Korba	2582	175	6.78
31	Chhattisgarh	Mahasamund	2528	884	34.97
32	Chhattisgarh	Narayanpur	1148	204	17.77
33	Chhattisgarh	Rajnandagon	3437	573	16.67
34	Chhattisgarh	Sukma	1875	196	10.45
35	Gujarat	Dohad	3165	2336	73.81
36	Gujarat	Narmada	716	685	95.67
37	Haryana	Mewat	483	483	100

38	Himachal Pradesh	Chamba	7861	7784	99.02
39	Jammu & Kashmir	Baramulla	1172	736	62.8
40	Jammu & Kashmir	Kupwara	1050	733	69.81
41	Jharkhand	Bokaro	4109	894	21.76
42	Jharkhand	Chatra	7742	490	6.33
43	Jharkhand	Dumka	7477	1240	16.58
44	Jharkhand	Garhwa	4255	539	12.67
45	Jharkhand	Giridih	4701	495	10.53
46	Jharkhand	Godda	5797	507	8.75
47	Jharkhand	Gumla	4521	416	9.2
48	Jharkhand	Hazaribag	4896	533	10.89
49	Jharkhand	Khuti	3069	376	12.25
50	Jharkhand	Latehar	4396	231	5.25
51	Jharkhand	Lohardaga	1646	311	18.89
52	Jharkhand	Pakur	3642	210	5.77
53	Jharkhand	Palamu	6861	583	8.5
54	Jharkhand	PaschimSinghbhum	8849	2932	33.13
55	Jharkhand	PurbiSinghbhum	6680	569	8.52
56	Jharkhand	Ramgarh	1766	488	27.63
57	Jharkhand	Ranchi	6692	785	11.73
58	Jharkhand	Sahibganj	2903	510	17.57
59	Jharkhand	Simdega	6185	256	4.14
60	Karnataka	Raichur	1461	1340	91.72
61	Karnataka	Yadgir	745	738	99.06
62	Kerala	Wayanad	461	426	92.41
63	Madhya Pradesh	Barwani	5552	306	5.51
64	Madhya Pradesh	Chhatarpur	1976	386	19.53
65	Madhya Pradesh	Damoh	1498	414	27.64
66	Madhya Pradesh	Guna	2574	247	9.6
67	Madhya Pradesh	Khandwa	1072	302	28.17
68	Madhya Pradesh	Rajgarh	2421	351	14.5
69	Madhya Pradesh	Singrouli	3542	251	7.09
70	Madhya Pradesh	Vidisha	2082	334	16.04
71	Maharashtra	Gadchiroli	2054	311	15.14
72	Maharashtra	Nandurbar	2945	651	22.11
73	Maharashtra	Osmanabad	1169	863	73.82
74	Maharashtra	Washim	689	516	74.89
75	Manipur	Chandel	285	261	91.58
76	Meghalaya	RiBhoi	1227	916	74.65
77	Mizoram	Mamit	88	81	92.05

78	Nagaland	Kiphire	98	82	83.67
79	Odisha	Balangir	3167	1015	32.05
80	Odisha	Dhenkanal	3586	466	12.99
81	Odisha	Gajapati	3576	700	19.57
82	Odisha	Kalahandi	4307	1161	26.96
83	Odisha	Kandhamal	8138	1303	16.01
84	Odisha	Koraput	4704	1161	24.68
85	Odisha	Malkangiri	2546	729	28.63
86	Odisha	Nabarangapur	3269	539	16.49
87	Odisha	Nuapada	2762	569	20.6
88	Odisha	Rayagada	4643	960	20.68
89	Punjab	Firozpur	941	684	72.69
90	Punjab	Moga	411	350	85.16
91	Rajasthan	Baran	1364	93	6.82
92	Rajasthan	Dhaulpur	1806	295	16.33
93	Rajasthan	Jaisalmer	3840	1107	28.83
94	Rajasthan	Karauli	2596	882	33.98
95	Rajasthan	Sirohi	991	222	22.4
96	Sikkim	West	595	592	99.5
97	Tamil Nadu	Ramanathapuram	2519	2478	98.37
98	Tamil Nadu	Virudhunagar	1924	1856	96.47
99	Telangana	JayashankarBhupalpalli(05)	909	811	89.22
100	Telangana	Khammam(22)	932	860	92.27
101	Telangana	KomaramBheemAsifabad(10)	1111	872	78.49
102	Tripura	Dhalai	1093	767	70.17
103	Uttar Pradesh	Bahraich	8762	196	2.24
104	Uttar Pradesh	Balrampur	4121	64	1.55
105	Uttar Pradesh	Chandauli	2756	142	5.15
106	Uttar Pradesh	Chitrakoot	2159	59	2.73
107	Uttar Pradesh	Fatehpur	3072	133	4.33
108	Uttar Pradesh	Shravasti	2604	58	2.23
109	Uttar Pradesh	Siddharth Nagar	4153	850	20.47
110	Uttar Pradesh	Sonbhadra	2334	226	9.68
111	Uttarakhand	Hardwar	615	101	16.42
112	Uttarakhand	Udham Singh Nagar	1046	76	7.27
113	West Bengal	Birbhum	4331	556	12.84
114	West Bengal	DakshinDinajpur	4788	987	20.61
115	West Bengal	Maldah	7786	2317	29.76
116	West Bengal	Murshidabad	3105	1356	43.67
117	West Bengal	Nadia	3944	3249	82.38
<b>Total</b>			<b>361540</b>	<b>87186</b>	<b>24.12</b>